

### **National Youth Commission**

†4025. SHRIMATI HEMA MALINI:

SHRI PRABHAT JHA:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether it is a fact that National Youth Commission was constituted by Government of India in 2002 for the first time;
- (b) if so, the details thereof;
- (c) whether it is a fact that the National Youth Commission has not been reconstituted since 2004; and
- (d) if so, the details thereof along with the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI AJAY MAKEN): (a) and (b) The National Commission for Youth was set up during the year 2002 which submitted its report on 5th July, 2004.

(c) and (d) The Commission made 21 major recommendations, out of which 14 recommendations were accepted by the Govt. and were circulated to all States, Ministries/Departments for appropriate follow up action. At present, there is no such proposal under consideration to reconstitute National Commission for Youth.

### **Funds to States for sports**

†4026. SHRI ASHK ALI TAK: Will the Minister of YOUTH AFFAIRS SPORTS be pleased to state:

- (a) the name of the sports along with the amount provided for their development to the State Government by the Government of India during the last five years;
- (b) the name of the places along with the amount provided to each of them of the construction of stadia in the State of Rajasthan; and
- (c) the name of the places where construction of stadia in Rajasthan are under consideration in this financial year?

THE MINISTER OF STATE OF THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI AJAY MAKEN): (a) Sports being a state subject and primary responsibility for development of sports rest

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†Original notice of the question was received in Hindi.

with the State Governments, erstwhile sports infrastructure schemes were transferred to State Sector *w.e.f.* 1.4.2005. However, Government of India has introduced a newly formulated Urban Sports Infrastructure Scheme (USIS) on pilot basis for two years (2010-11 & 2011-12). Under the USIS, grants-in-aid is provided to State Governments/UTs administration, civic bodies, government owned schools, colleges and Universities and Sports Control Boards for creation of sports infrastructure projects of synthetic athletic track, synthetic hockey field, synthetic turf football ground and construction of multi-purpose hall.

The following States have availed grants under this scheme during 2010-11 and 2011-12 (upto 06th September, 2011):

Sl. No.	Name of the State/place	Name of the project/Sport	Amount approved (Rs. in crore)	Amount released/ * being released (Rs. in crore)
1	Himachal Pradesh (Una)	Synthetic hockey field	<del>5.00</del>	3.50
2	Mizoram (Kawnpuri)	Synthetic hockey astro turf	<del>5.00</del>	4.00
3	Punjab (Tarn Taran)	Multi-purpose hall	<del>3.98</del>	2.00
4	West Bengal	Renovation/Modification/ Modernization of Indoor Sports Complex, Eden Garden, Kolkata	<del>6.00</del>	3.00
5	Nagaland* (Kohima)	Synthetic track	<del>5.00</del>	3.00
6	Orissa* (Bhubneshwar)	Synthetic hockey field	<del>5.00</del>	5.00
TOTAL			29.98	20.50

Moreover, grants-in-aid of Rs. 633.79 crore under 'Panchayat Yuva Krida Aur Khel Abhiyan' (PYKKA) has been provided to 28 States and 3 UTs including Rajasthan, for development of playfields in 48,475 village/ block panchayats and for conduct of annual sports competitions, for the last three years (2008-09 to 2010-11) and current financial year upto 31st July, 2011. During the same

period, Rs. 10.36 crore has been released to Rajasthan State for development of playfields in 893 village/block panchayats and for conduct of annual sports competitions.

(b) The 'Urban Sports Infrastructure Scheme (USIS) has no provision for funding construction of stadia. Moreover, no fund has been provided to Rajasthan State under the scheme.

(c) Does not arise.

#### **Construction work for Central Regional Centre**

†4027. SHRI KAPTAN SINGH SOLANKI: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) whether it is a fact that the pace of construction work of Sports Authority of India for its Central Regional Centre is slow;

(b) if so, the details thereof; and

(c) whether any time-limit has been fixed for its construction?

THE MINISTER OF STATE OF THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI AJAY MAKEN): (a) No, Sir.

(b) Does not arise.

(c) The items of work sanctioned for the Central Regional Centre of Sports Authority of India, viz. laying of Synthetic surface, construction of multi-disciplinary hall, hostel, model fitness centre, sports science centre, play fields etc. are going on as per schedule and there is no delay in this regard.

#### **Branches of Nehru Yuva Kendra**

4028. SHRI RAMA CHANDRA KHUNTIA: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) whether all districts have Nehru Yuva Kendra branches;

(b) if not, the number of districts in the whole country that does not have branch of Nehru Yuva Kendra;

(c) whether Government has any action plan to open branches of Nehru Yuva Kendra; and

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